


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**


SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN - MEMBER JUDICIAL
HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1220/2020 in CP (IB) No. 461/7/HDB/2019
NAME OF THE COMPANY	GKC Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India (Muscat Branch, Oman)
NAME OF THE RESPONDENT(S)	GKC Projects Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mv. P. RAY, CHARAN	Advocate S. R.	9848994231	
NLEHARI KA			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. S. RAVI, SR. ADY			
G. ARUN	Advocate	900092726	


ORDER

IANO. 1220/2020.

Counsel for Applicant reports withdrawal of the Application.

Therefore, Application is dismissed as withdrawn.


Member(T)


Member(J)

pavani